



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--------------------------------------|--|--|---|
| ADMISSION | | | | |
| 1 | WP(C)/4468/2018 FIXED (GROUP - E) | MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. | MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN | SC, SEC. EDU. |
| | WITH | | | |
| 2 | WP(C)/6095/2018 | SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY | SC, SEC. EDU. |
| | WITH | | | |
| 3 | WP(C)/6096/2018 | MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS | MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY | SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION) |
| | WITH | | | |
| 4 | WP(C)/6134/2018 | LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS | MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY | SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION) |
| | WITH | | | |
| 5 | WP(C)/6182/2018 | BILLESWAR SANGSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS | MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY | SC, SEC. EDU. SC, SEC. EDU. |
| | WITH | | | |
| 6 | WP(C)/8878/2019 FIXED | UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS. | MR. S C KEYAL ASSTT.S.G.I. | MR. A AHMED MS. D GOSWAMI MS. A THEYO |
| | WITH | | | |
| 7 | WP(C)/8935/2019 | UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS. | MR. S C KEYAL ASSTT.S.G.I. | MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5) |

| | | | | |
|----|-------------------------------------|--|--|---|
| 8 | WP(C)/163/2020 FIXED (GROUP - A) | BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM | SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC |
| | WITH | | | |
| 9 | WP(C)/7955/2017 | DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS. | MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL | GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA |
| | WITH | | | |
| 10 | WP(C)/141/2018 | SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM | MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN | MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.) |
| | WITH | | | |
| 11 | WP(C)/673/2018 | SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A K SARMA | SC, ELEM. EDU. |
| | WITH | | | |
| 12 | WP(C)/3481/2018 | AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. K R PATGIRI MR. B GOGOI MS. C DAS | SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. |
| | WITH | | | |
| 13 | WP(C)/3725/2018 | SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM | SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC |
| | WITH | | | |
| 14 | WP(C)/5351/2018 | SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED | SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT. |
| | WITH | | | |
| 15 | WP(C)/5732/2018 | MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS | SC, SEC. EDU. |
| | WITH | | | |
| 16 | WP(C)/6015/2018 | MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| | WITH | | | |
| 17 | WP(C)/6192/2018 | DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. Y S MANNAN MS. N BARUAH MS. R R BORAH | MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2) |
| | WITH | | | |
| 18 | WP(C)/6210/2018 | SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | SC, SEC. EDU. SC, FINANCE SC, SEBA |
| | WITH | | | |
| 19 | WP(C)/6595/2018 | BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR | SC, SEC. EDU. MR. T C CHUTIA SC, SEBA |

| | | | | |
|----|--------------------------------------|--|---|--|
| 20 | WITH WP(C)/6756/2018 | HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC |
| 21 | WITH WP(C)/3058/2019 | 9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN | SC, ELEM. EDU SC, SSA |
| 22 | WITH WP(C)/3297/2019 | ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR. B P BORAH MR P J DUTTA | SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO |
| 23 | WITH WP(C)/6548/2019 | NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY | SC, ELEM. EDU GA, ASSAM SC, SSAM |
| 24 | WITH WP(C)/1307/2020 | ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | SC, SEC. EDU. |
| 25 | WITH WP(C)/5176/2020 | ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. A SARMA | SC, EDU SC, SSAM |
| 26 | WITH WP(C)/5504/2020 | BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A DEKA MR. T K BHUYAN | SC, SEC. EDU. GA, ASSAM SC, SEBA |
| 27 | WITH WP(C)/759/2021 | SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A H ALAMGIR | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 28 | WITH WP(C)/6278/2021 | HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 29 | WITH WP(C)/4854/2022 | NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 30 | PIL/23/2021 FIXED | AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS | MR A R BHUYAN MR. S RANA | GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA |
| 31 | WP(C)/5040/2021 FIXED (GROUP - C) | DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B CHAKRABORTY MRS P HAZARIKA | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 32 | ITA/10/2022 FIXED | THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD. | MR H GUPTA | |
| 33 | WITH ITA/7/2022 | THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD. | MR H GUPTA | |

| | | | | |
|----|--------------------------------------|---|---|---|
| 34 | WITH ITA/8/2022 | THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD. | MR H GUPTA | |
| 35 | WITH ITA/9/2022 | THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD. | MR H GUPTA | |
| 36 | WP(C)/1406/2022 FIXED (GROUP - B) | DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 37 | WITH WP(C)/536/2021 | ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MD H R AHMED MD A ISLAM | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 38 | WITH WP(C)/3162/2021 | MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR A HAWARI | SC, ELEM. EDU SC, FINANCE |
| 39 | WITH WP(C)/3662/2021 | UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 40 | WITH WP(C)/5416/2021 | FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM | SC, ELEM. EDU SC, FINANCE |
| 41 | WITH WP(C)/5593/2021 | SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR. S H RAHMAN MR J ISLAM | SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE |
| 42 | WITH WP(C)/5810/2021 | PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR A R BHUYAN MR. W RAHMAN | SC, ELEM. EDU SC, FINANCE |
| 43 | WITH WP(C)/5912/2021 | MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 44 | WITH WP(C)/5918/2021 | RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 45 | WITH WP(C)/5952/2021 | RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 46 | WITH WP(C)/5955/2021 | RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M AGARWALLA MS P GOGOI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 47 | WITH WP(C)/117/2022 | NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. R B SAH MR. S SAHU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 48 | WITH WP(C)/688/2022 | RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS | MRS. K DEVI MS S A KHALIFA | SC, ELEM. EDU SC, FINANCE |
| 49 | WITH WP(C)/909/2022 | ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S SAHU MS. M A TANSU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |

| | | | | |
|----|--------------------------------------|--|--|---|
| 50 | WITH WP(C)/1085/2022 | THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR | SC, ELEM. EDU |
| 51 | WITH WP(C)/1396/2022 | MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 52 | WITH WP(C)/1402/2022 | SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. C BORUAH MR. R BORO MR A BORUAH | SC, ELEM. EDU GA, ASSAM |
| 53 | WITH WP(C)/3774/2022 | PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S SAHU | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 54 | WP(C)/2445/2022 FIXED (GROUP - F) | BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| 55 | WP(C)/2446/2022 FIXED (GROUP - D) | RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY | SC, SEC. EDU. SC, FINANCE |
| 56 | WITH WP(C)/6736/2018 | DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED | SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC |
| 57 | WITH WP(C)/8148/2018 | NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. U K NAIR MR. M P SARMA MR. R SINGHA | SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT. |
| 58 | WITH WP(C)/2729/2019 | MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MS. R BARUAH MRS. K DEVI MR. U K NAIR | SC, SEC. EDU. SC, FINANCE |
| 59 | WITH WP(C)/3110/2019 | JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 60 | WITH WP(C)/7955/2019 | SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 61 | WITH WP(C)/8497/2019 | NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 62 | WITH WP(C)/9157/2019 | MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE | GA, ASSAM GA, ASSAM SC, FINANCE |
| 63 | WITH WP(C)/175/2020 | SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS | G UDDIN MR. N H LASKAR MS. P A TALUKDAR | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 64 | WITH WP(C)/1287/2020 | ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE | SC, SEC. EDU. GA, ASSAM SC, FINANCE |

| | | | | |
|----------------------|--|---|---|--|
| 65 | WITH WP(C)/6311/2021 | ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS | MS. K JAIN | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 66 | WITH WP(C)/6409/2021 | NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 67 | WITH WP(C)/6616/2021 | PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. P J BARMAN | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 68 | WITH WP(C)/6945/2021 | HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE | GA, ASSAM SC, FINANCE SC, EDU |
| 69 | WITH WP(C)/6973/2021 | ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR B P BORAH MR P J DUTTA | SC, EDU |
| 70 | WITH WP(C)/6989/2021 | MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. A R BHUYAN MR. W RAHMAN | SC, SEC. EDU. |
| 71 | WITH WP(C)/79/2022 | GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 72 | WITH WP(C)/1959/2022 | BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. SC, FINANCE |
| 73 | WITH WP(C)/2225/2022 | KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MR. W RAHMAN | SC, SEC. EDU. SC, FINANCE |
| 74 | WITH WP(C)/2447/2022 | MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA | SC, SEC. EDU. SC, FINANCE |
| <u>ORDERS</u> | | | | |
| 75 | PIL(Suo Moto)/10/2018 FIXED | X X X Versus IN RE THE STATE OF ASSAM AND 89 ORS | MR. T J MAHANTA | MS C MEDHI (R-5-90) GA, ASSAM MR. M A SHEIKH (R-5-90) MS F INTAZ (R-5-90) |
| 76 | WP(C)/1816/2019 FIXED | NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS. | MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS | SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC |
| 77 | WITH WP(C)/9213/2019 | DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MS N NATH MR. M DUTTA MR M C KAKOTI | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 78 | I.A.(Civil)/3409/2019 FIXED in WA/12638/2019 | RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS | MR. A GOYAL MR. A CHOUDHURY MR. J P MORE | SC, COAL INDIA |

| | | | | |
|----|--|--|---|---|
| | WITH WA/12638/2019 (Filing Number) | RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS | | |
| 79 | WITH WA/321/2018 | THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED | MR. M Z AHMED MS. B DUTTA MR. A M DUTTA | MR. A GOYAL MR. A CHOUDHURY MR. J P MORE |
| 80 | WITH WA/338/2018 | THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED | MR. M Z AHMED MS. B DUTTA MR. A M DUTTA | MR. A GOYAL MR. A CHOUDHURY MR. J P MORE |
| 81 | PIL(Suo Moto)/3/2020 FIXED | X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS | MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH | MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7) |
| 82 | WITH PIL/29/2020 | MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS | MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS | MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10) |
| | WITH I.A.(Civil)/1808/2020 in PIL/29/2020 | MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS. | MR. D K DAS | |
| | WITH I.A.(Civil)/665/2021 in PIL/29/2020 | MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS. | MR. D K DAS | GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST |
| | WITH I.A.(Civil)/143/2022 in PIL/29/2020 | MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS | MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS | ASSTT.S.G.I. SC, FOREST |
| | WITH I.A.(Civil)/161/2022 in PIL/29/2020 | MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS | MR H BETALA MR C KUMAR | GA, ASSAM ASSTT.S.G.I. SC, FOREST |
| | WITH I.A.(Civil)/465/2022 in PIL/29/2020 | MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS. | MR. D K DAS MR C KUMAR | GA, ASSAM ASSTT.S.G.I. |
| | WITH I.A.(Civil)/1418/2022 in PIL/29/2020 | MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS. | MR. D K DAS | GA, ASSAM ASSTT.S.G.I. SC, FOREST |

| | | | | |
|----|----------------------------|--|---|---|
| 83 | WITH PIL/30/2020 | VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS. | MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR | GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17) |
| 84 | WITH PIL/36/2020 | BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS. | MR. T GOGOI MR. K K HANDIQUE | MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6) |
| 85 | WITH PIL/45/2020 | BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS | MS. D GHOSH MS. N DEKA MR SAURADEEP DEY | ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA |
| 86 | WITH PIL/39/2022 | MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS | MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR | GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST |
| 87 | WP(C)/5389/2020 FIXED | CENTRAL BOARD OF EXCISE AND CUSTOMS AND 4 ORS. Versus JAYANTA DEY AND 9 ORS. | MR. S C KEYAL | |
| 88 | PIL/6/2022 FIXED | ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS | MS. A VERMA SWATI. B. BARUAH (TG) | GA, ASSAM |
| 89 | WITH PIL/52/2020 | ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS. | MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED | MR. R K D CHOUDHURY ASSTT.S.G.I. |
| 90 | WITH PIL/2/2022 | ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS | SWATI. B. BARUAH (TG) | GA, ASSAM |
| 91 | W.P.(CrI.)/7/2022 FIXED | MINTU BARUAH @ MAINA Versus THE STATE OF ASSAM AND 5 ORS | MR. B K GOGOI | GA, ASSAM |
| 92 | WA/75/2022 FIXED | JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 5 ORS. | MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS | GA, ASSAM ASSTT.S.G.I. |
| 93 | WITH WA/76/2022 | JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS | GA, ASSAM |
| 94 | WA/218/2022 FIXED | KANAK CHANDRA PAUL AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. U SAIKIA MR. S D ROY | SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I. |

| | | | | |
|----------------|--|--|---|---|
| 95 | I.A.(Civil)/888/2022 FIXED in WA/3399/2022 | CENTER FOR ENVIRONMENT PROTECTION (CEP) Versus THE STATE OF MIZORAM AND ORS. | MR P BANERJEE MR LALNUNMAWIA | MR. P GOSWAMI (r-5) S BORA (r-5) MR H K SARMA (r-5) MR BHARGAV DAS (r-5) ADDL. GA, MIZORAM AG, MIZORAM |
| | WITH WA/3399/2022 (Filing Number) | CENTER FOR ENVIRONMENT PROTECTION (CEP) Versus THE STATE OF MIZORAM AND ORS. B | | |
| | WITH I.A.(Civil)/890/2022 | CENTER FOR ENVIRONMENT PROTECTION (CEP) Versus THE STATE OF MIZORAM AND ORS. | | GA, MIZORAM |
| HEARING | | | | |
| 96 | WP(C)/3590/2018 FIXED | ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS. | MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH | SC, APDCL |
| 97 | WA/211/2019 FIXED, WITH WP(C)/3117/2017 (D/O) | DIPALI BARMAN Versus THE STATE OF ASSAM AND 3 ORS | MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS | SC, SEC. EDU. MR. B TALUKDAR SC, FINANCE |
| 98 | Mat.App./2/2020 FIXED, WITH LCR | SMT. KINKIN MAHANTA Versus SRI PORAG JYOTI KALITA | MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA | |
| 99 | PIL/62/2021 FIXED | ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. S R RABHA MR P BHARDWAJ | GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT. |
| | WITH | | | |
| 100 | PIL/51/2021 | BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS | MR F Z MAZUMDER | GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT. |
| 101 | WA/239/2021 FIXED | THE GENERAL MANAGER (CONS) AND ANR. Versus M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS. | MR G GOSWAMI | MR. R HUSSAIN (R-3,4,5,6) MRS. S ROY (R-3,4,5,6) MR. A A AHMED (R-3,4) |
| | WITH I.A.(Civil)/1072/2022 in WA/239/2021 | M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS. Versus THE GENERAL MANAGER (CONS) AND ANR. | MR. R HUSSAIN MR. A A AHMED (R-3,4) | |
| 102 | WA/275/2021 FIXED | ASSAM GRAMIN VIKASH BANK Versus SMTI. BABITA GUPTA | MR SISHIR DUTTA MR S DUTTA | MS D BORGOHAIN MS. J PURKAYASTHA |
| 103 | WA/292/2021 FIXED | BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS | MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH | SC, WATER RESOURCE SC, FINANCE |
| | WITH | | | |
| 104 | WA/148/2021 | MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS | SC, WATER RESOURCE SC, FINANCE DEPTT. |
| | WITH | | | |
| 105 | WA/149/2021 | KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA | SC, WATER RESOURCE |

| | | | | |
|---------------------|---|---|--|--|
| 106 | WITH WA/150/2021 | KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM | SC, WATER RESOURCE SC, FINANCE |
| 107 | WITH WA/151/2021 | JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM | SC, WATER RESOURCE |
| 108 | WA/300/2021 CAVT. NO.06602/021, FIXED, CAVT./660/2021 | NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS. | MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA | DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR) |
| 109 | WITH WP(C)/6562/2021 | M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS | DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA | MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI |
| 110 | WITH WP(C)/4333/2022 | M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS. | DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA | MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI |
| 111 | WA/146/2022 FIXED | AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B | MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA | SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8) |
| 112 | WITH WA/247/2021 | ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA | SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3) |
| | WITH I.A.(Civil)/1568/2021 in WA/247/2021 | ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA | SC, HIGHER EDU |
| STAY MATTERS | | | | |
| 113 | WP(C)/708/2022 FIXED | THE UNION OF INDIA AND 2 ORS Versus GANGADHAR DUTTA | MR S CHAKRABORTY | DR G J SHARMA MR M CHANDA MR S NATH |
| 114 | WP(C)/3810/2022 | DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM | SC, HIGHER EDU |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|--|
| ORDERS | | | | |
| 1 | I.A.(Civil)/1284/2018 in MACApp./260/2018 | SMT. SWARASWATI MANDAL Versus UCN CONSTRUCTION CO. PVT. LTD AND 6 ORS | MR. A R SHOME MR B PUSHILAL | |
| | WITH MACApp./260/2018 | SMT SWARASWATI MANDAL Versus UCN CONSTRUCTION CO . PVT. LTD.AND 6 | MR. A R SHOME MR B PUSHILAL | MR. K K BHATRA (R3) MR. R K BHATRA (R3, R6) MS. S BURAGOHAIN (R3,R6) MS RIMPI DUTTA (R3) |
| 2 | I.A.(Civil)/595/2019 in MACApp./14989/2018 | THE ORIENTAL INSURANCE CO LTD Versus MRS REBIA BEGUM AND 3 ORS | MR. S K GOSWAMI MR. R SHARMA | MR. M TALUKDAR MR. A SHAKIL |
| | WITH MACApp./14989/2018 (Filing Number) | THE ORIENTAL INSURANCE CO LTD Versus MRS REBIA BEGUM AND 3 ORS | | |
| 3 | I.A.(Civil)/72/2021 in MACApp./147/2021 | THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR | MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR | |
| | WITH MACApp./147/2021 (Filing Number) | THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR (B) | MS. R D MOZUMDAR | |
| | WITH I.A.(Civil)/149/2021 (Filing Number) | THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR (B) | MS. R D MOZUMDAR | |
| 4 | I.A.(Civil)/126/2021 in MACApp./10572/2020 | NEW INDIA ASSURANCE COMPANY LTD. Versus ELIMA BEGUM AND 2 ORS. | MR. R GOSWAMI | |
| | WITH MACApp./10572/2020 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD. Versus ELIMA BEGUM AND 2 ORS. B | MR. R GOSWAMI | |

| | | | | |
|----|---|---|--|---|
| | WITH I.A.(Civil)/398/2021 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD. Versus ELIMA BEGUM AND 2 ORS. B | MR. R GOSWAMI | |
| 5 | I.A.(Civil)/328/2021 in MACApp./1149/2021 | THE NATIONAL INSURANCE COMPANY LTD. Versus MRIDUL CH. GOSWAMI AND 2 ORS. | MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH MACApp./1149/2021 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD. Versus MRIDUL CH. GOSWAMI AND 2 ORS. F | MS R D MAZUMDAR | |
| | WITH I.A.(Civil)/1151/2021 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD. Versus MRIDUL CH. GOSWAMI AND 2 ORS. F | MS R D MAZUMDAR | |
| 6 | I.A.(Civil)/470/2021 in MACApp./1015/2021 | PHIDING LAPANG Versus KHEM BAHADUR THAPA AND 2 ORS. | MR. D SAIKIA MR. K K DUTTA | MR. S A HUSSAIN (r-3) |
| | WITH MACApp./1015/2021 (Filing Number) | PHIDING LAPANG Versus KHEM BAHADUR THAPA AND 2 ORS. F | MR. D SAIKIA | |
| 7 | I.A.(Civil)/530/2021 in MACApp./1819/2021 | MD. AJJUL HOQUE AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS. | MR. M KHAN MD J ALOM MR R ISLAM | MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1) |
| | WITH MACApp./1819/2021 (Filing Number) | MD. AJJUL HOQUE AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS (E) | MD J ALOM | |
| 8 | I.A.(Civil)/734/2021 in MACApp./95/2020 | SMTI. DHONODA SONOWAL Versus SRI SATYA NARAYAN AGARWAL AND 2 ORS | MR H BEZBARUA MR. S J SARMAH MR. R R KAUSHIK | |
| | WITH MACApp./95/2020 (Filing Number) | SMTI. DHONODA SONOWAL Versus SRI SATYA NARAYAN AGARWAL AND 2 ORS | | |
| 9 | I.A.(Civil)/864/2021 in MACApp./3868/2021 | NIPEN CHANDRA MANDAL Versus UNITED INDIA INSURANCE CO. LTD. AND ANR. | MR. J KALITA MR. A BARUAH MR D KALITA MR M RAHMAN | MR. K K DEY (R-1) MR V K BAROOAH (R-1) |
| | WITH MACApp./3868/2021 (Filing Number) | NIPEN CHANDRA MANDAL Versus UNITED INDIA INSURANCE CO. LTD. AND ANR. E | MR. A BARUAH | |
| 10 | I.A.(Civil)/2073/2022 in MACApp./8158/2022 | JAHANARA BEGUM AND 3 ORS Versus SRI. ANIL KUMAR AND 2 ORS | MR G JALAN MR. N KALITA | |
| | WITH MACApp./8158/2022 (Filing Number) | JAHANARA BEGUM AND 3 ORS Versus SRI. ANIL KUMAR AND 2 ORS (H) | MR G JALAN | |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|---|---|--|
| ORDERS | | | | |
| 1 | I.A.(CrI.)/101/2022 WITH LCR 4 FILES, FIXED in CrI.A./38/2022 | ANJAN NATH AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| | WITH CrI.A./38/2022 | ANJAN NATH AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 2 | I.A.(CrI.)/357/2022 WITH OFFICE NOTE, FIXED in CrI.A./141/2022 | DINKU DAS Versus THE STATE OF ASSAM AND ANR. | MR. N K KALITA MR D DEKA | PP, ASSAM |
| | WITH CrI.A./141/2022 | DINKU DAS Versus THE STATE OF ASSAM AND ANR | MR. N K KALITA MR D DEKA | PP, ASSAM |
| HEARING | | | | |
| 3 | CrI.A./359/2017 WITH LCR 6 FILES, P.B.-2, B/O | ABDUL MALEK @ MALEK ALI and ANR Versus THE STATE OF ASSAM and ANR | MR.N DUTTA MR.S C BISWAS MR.R ISLAM MS.K L R YANTHAN MS.J BORAH | MR. P P BARUAH(PP , ASSAM) MR. I A HAZARIKA(R-2) MR .A AHMED(R-2) |
| | WITH CrI.A./362/2017 | ABDUL GAFUR @ GAFUR ALI and5 ORS Versus THE STATE OF ASSAM and ANR | MR N DUTTA MR.S C BISWAS MR.R ISLAM MS.K L R YANTHAN MRR KARIM | MR. P P BARUAH(PP , ASSAM) MR.I A HAZARIKA(R-2) MR.A AHMED(R-2) |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|--|--|---|---|
| <u>MOTION</u> | | | | |
| 1 | WP(C)/4795/2022 FIXED | ABDUL ODUD Versus THE STATE OF ASSAM AND 5 ORS | MR. A M S MAZUMDER MR R DAS | SC, SEC. EDU. GA, ASSAM |
| 2 | WP(C)/4880/2022 FIXED | MS. SHREYA GAUTAM (MINOR) Versus THE UNION OF INDIA AND 4 ORS. | MR D DEKA MR N J KUMAR | MR H GUPTA ASSTT.S.G.I. |
| 3 | WP(C)/5101/2022 FIXED | SMT. ABIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. R M DEKA N GAUTAM | SC, SEC. EDU. |
| <u>ORDER (STAY VACATING)</u> | | | | |
| 4 | I.A.(Civil)/1867/2021 in WP(C)/2993/2021 WITH WP(C)/2993/2021 | DIPANNITA DAS Versus THE STATE OF ASSAM AND 8 ORS. SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 7 ORS. | MR. A M AHMED MR H R A CHOUDHURY MR. A M AHMED MS R DEKA | SC, ELEM. EDU MR. D GOGOI SC, ELEM. EDU GA, ASSAM MR. D GOGOI MR K BHUYAN (R9) MR. H A AHMED (R9) |
| 5 | I.A.(Civil)/2318/2021 FIXED in WP(C)/2319/2021 WITH WP(C)/2319/2021 | BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS. GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS | MR. A RAJKHOWA MR. R P HAZARIKA MR P BHARDWAJ | SC, ELEM. EDU SC, ELEM. EDU MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10) |
| 6 | I.A.(Civil)/1077/2022 in WP(C)/3339/2021 | MD. AZAHAR UDDIN ANSARY Versus ZAHANARA BEGUM @ JAHANARA BEGUM AND 7 ORS | MS B B AHMED (R-8) | SC, ELEM. EDU |

| | | | | |
|-------------------------|---|--|---|--|
| | WITH WP(C)/3339/2021 | ZAHANARA BEGUM @ JAHANARA BEGUM Versus THE STATE OF ASSAM AND 7 ORS | MD A HUSSAIN MR. A S CHOUDHURY | GA, ASSAM MR Z HUSSAIN (R-8) MS B B AHMED (R-8) MR S A BARBHUYAN (R-8) SC, EDU |
| 7 | I.A.(Civil)/2243/2022 in WP(C)/4046/2021 | HIMADRI SHKHAR BARMAN Versus HITENDRA NATH ROY and 5 ORS. | MR. A DAS | SC, ELEM. EDU GA, ASSAM SC, SSA |
| | WITH WP(C)/4046/2021 | HITENDRA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS | MR. P K DEKA MRS. S ROY MR. M S ALAM | SC, ELEM. EDU GA, ASSAM MR. A DAS (R-6) SC, SSA |
| 8 | I.A.(Civil)/2280/2022 in WP(C)/2903/2022 | SMT. PRITY RANI CHOUDHURY, Versus SUMAN SINGH AND 4 ORS. | MRS. K DEVI MR K KALITA | MR. R DUBEY |
| | WITH WP(C)/2903/2022 | SUMAN SINGH Versus THE STATE OF ASSAM AND 4 ORS | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | SC, ELEM. EDU MRS. K DEVI MS S A KHALIFA |
| <u>ADMISSION</u> | | | | |
| 9 | WP(C)/2688/2015 FIXED | SMTI NAYANTI BASUMATARY Versus THE UNION OF INDIA and 3 ORS | MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR | C.G.C. MR. S K MEDHI MS P BARUAH, ASGI SC, BTC ASSTT.S.G.I. |
| 10 | WP(C)/4221/2018 FIXED | RINABALA BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. B P BORAH MR D DAS MR P J DUTTA | MS. B BHUYAN MR. B GOGOI SC, HEALTH AND F W SC, BTC |
| 11 | WP(C)/194/2020 FIXED | HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS. | MR. K A MAZUMDER MR. A MALIK | SC, HEALTH |
| 12 | WITH WP(C)/1998/2020 | HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS | MR. K A MAZUMDER MR. A MALIK | SC, HEALTH |
| 13 | WITH WP(C)/1012/2022 | HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS | MR. K A MAZUMDER MR E AHMED MR A HAI | SC, HEALTH |
| 14 | WP(C)/2089/2020 FIXED | ARUNAV KAR AND 61 ORS. Versus THE STATE OF ASSAM AND 15 ORS. | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR | SC, HIGHER EDU SC, HIGHER EDU MR. S C KEYAL SC, APSC |
| | WITH I.A.(Civil)/1622/2020 in WP(C)/2089/2020 | ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus ARUNAV KAR AND 75 ORS | SC, APSC | SC, HIGHER EDU MR. S C KEYAL R SARMAH MR H K NATH |
| 15 | WP(C)/2884/2020 FIXED | DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MS DIRISHA MAHANTA | SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE |
| 16 | WP(C)/4188/2020 FIXED | AMUSANA MIA Versus THE STATE OF ASSAM AND 4 ORS. | MR A R BHUYAN MR F A LASKAR MR. D H MOZUMDER | SC, SEC. EDU. MR. A K DUTTA (R5) MR. B PURKAYASTHA (R5) |
| 17 | WP(C)/5015/2020 FIXED | ISLAM UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS. | MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM | SC, SEC. EDU. |

| | | | | |
|-------------|--------------------------|---|--|--|
| 18 | WP(C)/1348/2021 FIXED | MONJUMONI DOLEY Versus THE STATE OF ASSAM AND 5 ORS | MR. B K DAS MR. H GOGOI | SC, ELEM. EDU MR. P MAHANTA MR. D DEKA MR. D DEKA MR. R B GOHAIN MR. R B GOHAIN |
| 19 | WP(C)/1509/2021 FIXED | RINA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS | MRS. R DEVI | SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7) |
| 20 | WP(C)/1520/2021 FIXED | BHUPEN KULI Versus THE STATE OF ASSAM AND 6 ORS | MR. B K DAS | SC, ELEM. EDU MR. S R BARUAH (R3) MR. P MAHANTA (R-7) MR. D DEKA (R6) MR. R B GOHAIN (R6) |
| 21 | WP(C)/1645/2021 FIXED | RANJAN KUMAR DAS Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS | MR. S K DAS MR R KARIM MR D BARMAN | SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM |
| 22 | WP(C)/1728/2021 FIXED | BANDANA SHARMA Versus THE STATE OF ASSAM AND 4 ORS | MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA | SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4) |
| 23 | WP(C)/1752/2021 FIXED | ANJAN MILI Versus THE STATE OF ASSAM AND 6 ORS | MR. B K DAS MR. H GOGOI | SC, ELEM. EDU MR. P MAHANTA (R-7) MR. D DEKA (r-6) MR. R B GOHAIN (r-6) |
| WITH | | | | |
| 24 | WP(C)/1656/2021 | PRABITA KULI Versus THE STATE OF ASSAM AND 7 ORS. | MR. B K DAS MD S ALI | MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU |
| WITH | | | | |
| 25 | WP(C)/1657/2021 | JAYMATI CHARAH Versus THE STATE OF ASSAM AND 7 ORS | MR. B K DAS MD S ALI | MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU |
| 26 | WP(C)/4917/2021 FIXED | ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K DUTTA MR. B PURKAYASTHA | SC, ELEM. EDU SC, FINANCE |
| WITH | | | | |
| 27 | WP(C)/1786/2019 | PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K DUTTA MR. B PURKAYASTHA | SC, ELEM. EDU SC, FINANCE |
| WITH | | | | |
| 28 | WP(C)/4175/2020 | PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR | SC, ELEM. EDU SC, FINANCE |
| WITH | | | | |
| 29 | WP(C)/5381/2021 | ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K DUTTA MR. B PURKAYASTHA | SC, ELEM. EDU SC, FINANCE |
| 30 | WP(C)/5506/2021 FIXED | HEM KANTA PHUKAN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR A HAWARI | SC, ELEM. EDU SC, AG MR. S K MEDHI (R-2) |
| 31 | WP(C)/447/2022 FIXED | ADITYA BHUYAN AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH | SC, SEC. EDU. SC, FINANCE |
| 32 | WP(C)/1353/2022 B/O | KISHOR KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR S BORTHAKUR MR D C NATH | SC, SEC. EDU. |

| | | | | |
|---------------|--|---|--|---|
| 33 | WITH WP(C)/1546/2022 | DIPANJALI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM | SC, SEC. EDU. |
| 34 | WITH WP(C)/1603/2022 | JAYANTA DAS AND 4 ORS. Versus STATE OF ASSAM AND 6 ORS. | MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL | SC, SEC. EDU. SC, SEC. EDU. |
| 35 | WITH WP(C)/1607/2022 | PRONAB DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR D C NATH | SC, SEC. EDU. |
| 36 | WITH WP(C)/1618/2022 | GOLAP CH. RAJBONGSHI AND 5 ORS. Versus STATE OF ASSAM AND 6 ORS. | MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL | SC, SEC. EDU. SC, SEC. EDU. |
| 37 | WITH WP(C)/2083/2022 | HITESH CH. DEKA AND 4 ORS. Versus STATE OF ASSAM AND 5 ORS. | MR S BORTHAKUR MR D C NATH MR M MONDAL | SC, SEC. EDU. SC, SEBA |
| 38 | WP(C)/2932/2022 FIXED | MANJU GUPTA Versus THE STATE OF ASSAM AND 4 ORS | MRS. R DEVI | SC, SEC. EDU. |
| 39 | WP(C)/4353/2022 FIXED | SMT. SWARNALATA DOLEY AND 33 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| ORDERS | | | | |
| 40 | Cont.Cas(C)/723/2019 B/O | SALINA AHMED Versus SANJIB KUMAR BHUYAN | MR. MD S HOQUE MR. M DEKA | MR. D SAIKIA (r-2) MR G PEGU (r-2) MR B KAUSHIK (r-2) |
| 41 | Cont.Cas(C)/546/2020 FIXED | SAHIDUR RAHMAN Versus PRITAM SAIKIA AND 3 ORS | MR. M J BARUAH MS S MEDHI MS. M NEOG | MR. D SAIKIA (R-3) MR. D SAIKIA (R-3) MR. B CHOUDHURY (R-2) MR. B CHOUDHURY (R-2) MS H TERANGPI MR B KAUSHIK |
| 42 | I.A.(Civil)/1550/2021 FIXED in WP(C)/2915/2019 | SANJAY KUMAR SUTRADHAR AND 23 ORS. Versus THE STATE OF ASSAM AND 10 ORS. | MR. B P BORAH MR P J DUTTA MR R S RONGHANG | SC, ELEM. EDU GA, ASSAM MR. S R RABHA SC, N C T E SC, FINANCE SC, BTC |
| | WITH WP(C)/2915/2019 | SANJAY KUMAR SUTRADHAR AND 23 ORS. Versus THE STATE OF ASSAM AND 10 ORS. | MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI SC, FINANCE | SC, ELEM. EDU SC, BTC |
| 43 | WP(C)/7203/2021 FIXED | DR. ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. A PARAMANIK MR A ALI MR. Y ALI | SC, HIGHER EDU MR. U K NAIR (R-5) MR. M P SARMA (R-5) MR. A BORO (R-5) |
| 44 | WP(C)/1722/2022 FIXED | ASHIS DAS Versus THE STATE OF ASSAM AND 5 ORS | MR. A DEKA | SC, ELEM. EDU |
| 45 | WP(C)/1743/2022 FIXED | SAJAL DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. A DEKA | SC, ELEM. EDU |
| 46 | I.A.(Civil)/2121/2022 FIXED in WP(C)/4403/2022 | SALINA AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR S HOQUE MR. M DEKA MR S JAFRI MR. F A FAROOQUE MS S.G.KASHYAP | SC, ELEM. EDU |

WITH
WP(C)/4403/2022

SALINA AHMED
Versus
THE STATE OF ASSAM AND 4 ORS

MR S HOQUE
MR. M DEKA

SC, ELEM. EDU

HEARING

47 MACApp./162/2017
WITH LCR (QUANTUM)

THE SRI RAM GENERAL INSURANCE
COMPANY LTD
Versus
MRS MINATI DAS and 5 ORS

MR.R GOSWAMI
MS.M SAIKIA
MS.P BORTHAKUR

WITH
I.A.(Civil)/1245/2017
in MACApp./162/2017

THE SRI RAM GENERAL INSURANCE
COMPANY LTD
Versus
MRS MINATI DAS and 5 ORS

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

WITH
I.A.(Civil)/1246/2017
in MACApp./162/2017

THE SRI RAM GENERAL INSURANCE
COMPANY LTD
Versus
MRS MINATI DAS and 5 ORS

MR.R GOSWAMI
MS.M SAIKIA
MS.P BORTHAKUR

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|--|--|---|
| HEARING | | | | |
| 1 | WP(C)/2275/2019 WITH LCR | SUKURJAN NESSA @ SUKUR BEGUM @ SUKURJAN BEGUM Versus THE UNION OF INDIA AND 7 ORS. | MS. D GHOSH MR M AHMED | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 2 | WP(C)/5860/2019 WITH LCR | IMAN ALI Versus THE UNION OF INDIA AND 6 ORS. | MR. P J SAIKIA MS. R GOGOI MS D DUTTA MR. R S CHOUHAN | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 3 | WP(C)/7702/2019 WITH LCR | JHUNU ROY Versus THE UNION OF INDIA AND 6 ORS | MS. J PAUL MS. P BURAGOHAIN | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 4 | WP(C)/79/2021 WITH LCR | ANIMA BEGUM @ ANIMA DAS Versus THE UNION OF INDIA AND 5 ORS | MR. L R MAZUMDER MD. I HUSSAIN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 5 | WP(C)/112/2021 WITH LCR | KUTU NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS. | MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 6 | WP(C)/968/2021 WITH LCR | AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS | MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| | WITH I.A.(Civil)/1075/2021 in WP(C)/968/2021 | AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS | SYED BURHANUR RAHMAN MR A W AMAN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|--|---|--|
| MOTION | | | | |
| 1 | WP(C)/5860/2021 B/O | ANOWARA BIBI Versus THE STATE OF ASSAM AND 2 ORS | MR. M A ISLAM MR. L R MAZUMDER MR. A ISLAM MR J I MONDAL | B DEURI (GA, ASSAM) MR. B J TALUKDAR (R NO.1) SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| | WITH | | | |
| 2 | WP(C)/5868/2021 | ROFIQ UDDIN Versus THE STATE OF ASSAM AND 2 ORS | MR. M A ISLAM MR. A ISLAM MR J I MONDAL | B DEURI (GA, ASSAM) MR. B J TALUKDAR (R NO.1) |
| | WITH | | | |
| 3 | WP(C)/5877/2021 | KASHEMA BIBI Versus THE STATE OF ASSAM AND 2 ORS | MR. M A ISLAM MR. A ISLAM MR J I MONDAL | B DEURI (GA, ASSAM) MR. B J TALUKDAR (R NO.1) |
| | WITH | | | |
| 4 | WP(C)/5888/2021 | UPJAN BEWA @ RUPJAN BEWA Versus THE STATE OF ASSAM AND 2 ORS | MR. M A ISLAM MR. A ISLAM MR J I MONDAL | B DEURI (GA, ASSAM) MR. B J TALUKDAR (R NO.1) |
| | WITH | | | |
| 5 | WP(C)/5896/2021 | UMMOR ALI Versus THE STATE OF ASSAM AND 2 ORS | MR. M A ISLAM MR J I MONDAL | B DEURI (GA, ASSAM) MR. B J TALUKDAR (R.NO.1) |
| | WITH | | | |
| 6 | WP(C)/6066/2021 | MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS | MR. M A ISLAM MR. A ISLAM MR J I MONDAL MS L DAS | GA, ASSAM |
| | WITH | | | |
| 7 | WP(C)/4568/2022 B/O | AKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR. L R MAZUMDER MR. A Z AHMED | GA, ASSAM |
| ORDER (STAY VACATING) | | | | |
| 8 | I.A.(Civil)/2147/2022 in WP(C)/6167/2017 | KOHINUR SIKDER AND ANR. Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS. | MR. J A AHMED MR. K M HASSAN | SC, LIC |

| | | | | |
|-------------------------|---|--|--|---|
| | WITH WP(C)/6167/2017 | KHODEJA KHATUN AND 2 ORS Versus LIFE INSURANCE CORPORATION OF INDIA | MR. M A SHEIKH MD.M H CHOUDHURY MR.M RAHMAN MR.M HUSSAIN MS.F INTAZ | MR.D BARMAN(R-3) MR.R SHARMA(R- 1&2) MR.D DAS(R- 1&2) MR.J A AHMED(R-3) MRS SIKDARR-3 |
| 9 | I.A.(Civil)/2298/2022 in WP(C)/5766/2020 | AMANUR UDDIN AHMED Versus DAKHIN SALMARA MATSYAJIBI FISHERY CO OPERATIVE SOCIETIES LTD AND 5 ORS | MD H R AHMED MR R ISLAM MR. G SANOWAR | GA, ASSAM MR R ISLAM SC, FISHERY |
| | WITH WP(C)/5766/2020 | DAKHIN SALMARA MATSYAJIBI FISHERY CO OPERATIVE SOCIETIES LTD Versus THE STATE OF ASSAM AND 5 ORS | MS. A HUSSAIN MR R ISLAM MS M DEKA | GA, ASSAM MD H R AHMED (r-6) MR R ISLAM (r-6) |
| <u>ADMISSION</u> | | | | |
| 10 | WP(C)/7220/2015 FIXED | LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 3 ORS | MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM | GA, ASSAM SC, REVENUE DEPTT. |
| | WITH WP(C)/1586/2015 | ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY | MR. S C KEYAL GA, ASSAM(R1-6) SC, REVENUE ASSTT. S.G.I.(R7) |
| 12 | WP(C)/852/2020 B/O | TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR. | MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI | SC, PWD |
| 13 | WP(C)/2475/2020 B/O | KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS. | MR G UZIR MR. M SAIKIA MS B TALUKDAR | GA, ASSAM SC, GMC SC, G M D A SC, REVENUE |
| 14 | WP(C)/3164/2021 FIXED | ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR D BORAH | SC, GMC SC, GDD |
| | WITH WP(C)/3397/2021 | UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS | MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA | SC, GMC SC, G M D A |
| 16 | WP(C)/3308/2021 FIXED | AMINUL HOQUE Versus THE STATE OF ASSAM AND 17 ORS. | MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH | MR. B C DAS MR. S H RAHMAN MR. M. NATH (SC, P&RD) GA, ASSAM MR. M HUSSAIN MS. M BARMAN |
| 17 | WP(C)/4186/2021 B/O | BIJU SAIKIA Versus THE STATE OF ASSAM AND 13 ORS | MR. R P SARMAH MR. P N SHARMA MR MINTU SAIKIA MS S P CHETRY | SC, PNRD GA, ASSAM MR. P K MUNIR (r-8 to 14) MR. A GAYAN (r-8 to 14) MR. J PAWE (r-8 to 14) |
| 18 | WP(C)/639/2022 B/O | MONINDRA CH. PAUL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR R K DUTTA MR H DAS MR. B C DEKA MS. P BHUYAN MR. S DUTTA | GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MS. N BARMAN (R-5) MR D KALITA (R-5) MR D NATH (R-5) |

| | | | | |
|----|-------------------------------|---|---|---|
| 19 | WITH WP(C)/294/2022 | PROSENJIT GHOSH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR R K DUTTA MR H DAS MR. B C DEKA MS. P BHUYAN MR. S DUTTA | GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MR. D NATH (R-5) MS. N BARMAN (R-5) MR D KALITA (R-5) |
| 20 | WITH WP(C)/315/2022 | ADHINDRA HAJONG AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR R K DUTTA MR H DAS MR. B C DEKA MS. P BHUYAN MR. S DUTTA | GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MR. D NATH (R-5) MS. N BARMAN (R-5) MR D KALITA (R-5) |

ORDERS

| | | | | |
|----|---|---|--|--|
| 21 | Review.Pet./161/2018 WP(C) 5706/2017(D/O), FIXED | SRI ANDRIASH BESRA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS | MS D BORGHAIN MR R DHAR (P1, P3, P5, P6,P8) MR. P GOHAIN MS. K BARUAH MR B C MUCHAHARY (P1, P3, P5, P6,P8) MS. B PHUKAN | GA, ASSAM SC, BTC, SC-REVENUE. |
| 22 | Cont.Cas(C)/226/2022 B/O | SMTI. BHAGYABATI TUMUNG AND 12 ORS Versus GAURI SANKAR DAS, ACS AND ANR | MR I HAQUE | MR D KALITA (R-2) MR. D NATH (R-2) |
| 23 | WP(C)/4152/2022 B/O | APURBA BALLAV GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS | MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C | GA, ASSAM MR S BHARALI (R-6 TO 8) MR. M DAS (R-6 TO 8) MS R DAS (R-6 TO 8) MR. N K NEOG (R-6 TO 8) |

HEARING

| | | | | |
|----|---|--|--|--|
| 24 | WP(C)/8249/2017 | M/S. BIVA BAKERS A UNIT OF BIVA FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS. | MS.P GOSWAMI MRS.N SAIKIA MS.L BORGHAIN | DR.B AHMED MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. |
| 25 | WP(C)/7326/2018 | GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS. | MR. S P ROY MR A K RAI MS. N RAI | MR. C BARUAH SC, NHAI MR. U K NAIR, SC, NHAI |
| 26 | WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED | NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS. | MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA | GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR |
| | WITH I.A.(Civil)/2557/2019 in WP(C)/7691/2018 | NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS. | MR. M H ANSARI MS J SAIKIA | MR D KALITA GA, ASSAM |
| 27 | MACApp./2/2019 WITH LCR. | SMTI. BARNALI NATH SAIKIA AND 3 ORS Versus SRI KRITIKAMAL BHATTA AND 2 ORS | MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA | MR. R K BHATRA MR D BHUYAN |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|----|----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |

| | | | | |
|-----|-----------------|------------|----|------------|
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|-----------------------|---|---|---------------------|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./1961/2022 | MD. JOSIJOL HOQUE Versus THE STATE OF ASSAM | MS.J DAS MR R PATAR MR. D KAKOTI | PP, ASSAM |
| 2 | Bail Appln./1963/2022 | MEHABUB ALOM @ MEHBUB ALOM Versus THE STATE OF ASSAM | MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN | PP, ASSAM |
| 3 | Bail Appln./1967/2022 | TARA PRASAD HANDIQUE AND 2 ORS Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. D CHUTIA | PP, ASSAM |
| 4 | Bail Appln./1968/2022 | CHIRAJ GOGOI AND ANR Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. D CHUTIA | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 5 | AB/2273/2022 | AFTAB SK @ AFTAP ALI Versus THE STATE OF ASSAM | MRS. K DEVI MR K KALITA | PP, ASSAM |
| 6 | AB/2274/2022 | MOSTAFA ALI @ MOSTAFA SK Versus THE STATE OF ASSAM | MRS. K DEVI MR K KALITA | PP, ASSAM |
| 7 | AB/2277/2022 | SABBIR ALI Versus THE STATE OF ASSAM | MR N J DUTTA MR. A A MONDAL MR S HUSSAIN MR A ALAM | PP, ASSAM |
| 8 | AB/2279/2022 | BELLAL HUSSAIN Versus THE STATE OF ASSAM | MR. M AHMED MD I H LASKAR | PP, ASSAM |
| 9 | AB/2280/2022 | FARUK ABDULLA @ MD. FARUK ALI Versus THE STATE OF ASSAM | MR. D P CHALIHA MD. I AHMED | PP, ASSAM |
| 10 | AB/2282/2022 | MD. KAMAL UDDIN Versus THE STATE OF ASSAM | ALHAJJ I UDDIN MRS. R MOMTAZ | PP, ASSAM |

ADMISSION

| | | | | |
|---------------------------------|--|--|---|--|
| 11 | Crl.Pet./86/2022 WITH LCR 1 FILE, FIXED | DEVESH BIRWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. | MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN | DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 12 | Bail Appln./1753/2022 FIXED | DILDAR HUSSAIN Versus STATE OF ASSAM | MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM | PP, ASSAM |
| 13 | Bail Appln./1777/2022 FIXED | NIRMAL DAS Versus THE STATE OF ASSAM | MR. B CHAKRABORTY MRS P HAZARIKA | MR. D K BAIDYA MR. R BARTHAKUR M S HUSSAIN PP, ASSAM |
| 14 | Bail Appln./1866/2022 FIXED | MONIR ALI Versus THE STATE OF ASSAM | MR. S Ali MR K DAS | PP, ASSAM |
| 15 | Bail Appln./1892/2022 FIXED | MD. RASHIDUL HOQUE Versus THE STATE OF ASSAM | MR. B K DAS MR H P GUWALA MR. H P NEOG | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 16 | AB/448/2022 FIXED | JOGESWAR TALUKDAR @ JOGESH TALUKDAR AND 5 ORS Versus THE STATE OF ASSAM | MR. R SARMA MR N BORO MR. A H CHOUDHURY | PP, ASSAM |
| 17 | AB/492/2022 FIXED | ROSE UDDIN AHMED @ ROJUDDIN AHMED AND 9 ORS Versus THE STATE OF ASSAM | MR. M DUTTA MR K M BORA | PP, ASSAM |
| 18 | AB/1333/2022 FIXED | AMINUL HASSAN BARLASKAR @ AMINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | MR. A ISLAM PP, ASSAM |
| 19 | AB/1491/2022 FIXED | FARHAZ SHAHNAWAZ HAZARIKA Versus THE STATE OF ASSAM | MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY | PP, ASSAM |
| 20 | WITH AB/1481/2022 | ANGANA BORDOLOI AND ANR. Versus THE STATE OF ASSAM | MR. D K BAIDYA | PP, ASSAM |
| 21 | AB/1982/2022 FIXED | MD. KHALIL MIYA @ KHALIL ALI AND 3 ORS Versus THE STATE OF ASSAM | MR. A HUSSAIN MR. A MOBARAQUE | PP, ASSAM |
| 22 | WITH AB/1253/2022 | RAJU OJAH Versus THE STATE OF ASSAM | MR. N J DUTTA MR. M HUSSAIN | MR. A MOBARAQUE PP, ASSAM |
| 23 | AB/2033/2022 FIXED | AMAN ALI AND 4 ORS Versus THE STATE OF ASSAM | MR. S A HUSSAIN MR D J HALOI | PP, ASSAM |
| 24 | AB/2098/2022 FIXED | RAJIB KAKATI Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 25 | AB/2133/2022 FIXED | SAKIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A ISLAM M J ABEDIN | PP, ASSAM |
| 26 | AB/2162/2022 FIXED | SUDHIR CHOUDHARY Versus THE STATE OF ASSAM | MR. A TALUKDAR MR. M BISWAS MS M DAS | PP, ASSAM |

HEARING

| | | | | |
|----------------------------|---|---|--|--|
| 27 | Crl.A./228/2015 WITH LCR 2 FILES, P.B.-1 | SRI KHIROD SAIKIA and ANR Versus THE STATE OF ARUNACHAL PRADESH AND ORS | DR.B AHMED MR.Y S MANNAN MRK HUSSAIN MR.S K DEORI MS.R AKHTAR MS.S GOHAIN MS. SOMILA | PP, A P, MR. N.N. B. CHOUDHURY |
| 28 | Crl.Pet./15/2016 FIXED | HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR | MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN | MR. B GOGOI, (R 2 SC, TAX DEPTT.) PP, ASSAM |
| WITH | | | | |
| 29 | Crl.Pet./40/2016 | HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR | MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN | MS.J GOGOI(R-2) MR. B GOGOI, (SC, TAX DEPTT.) MR.K GOSWAMI(R-2) MR.R R KAUSHIKR-2 PP, ASSAM |
| WITH | | | | |
| 30 | Crl.Pet./227/2017 | MANISH GUPTA Versus THE STATE OF ASSAM AND ANR. | MR.K GOSWAMI MS.A NEOG MR.J GOGOI | MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM |
| WITH | | | | |
| 31 | Crl.Pet./228/2017 | SANJAY DEBNATH Versus THE STATE OF ASSAM AND ANR. | MR.K GOSWAMI MS.A NEOG MR.J GOGOI | MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM |
| <u>STAY MATTERS</u> | | | | |
| 32 | Crl.Pet./284/2022 WITH LCR 2 FILES | THE STATE OF ASSAM AND ANR Versus RAM SANKAR MAURYA | MR. P N GOSWAMI | MR. M BISWAS MS M DAS |
| WITH | | | | |
| 33 | Crl.Pet./213/2022 | THE STATE OF ASSAM AND ANR Versus KAMRUL ISLAM MAZUMDAR | MR. P N GOSWAMI MR. M PHUKAN | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--------------------------|---|--|--|
| MOTION | | | | |
| 1 | WP(C)/3053/2022 FIXED | NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS. | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM | GA, ASSAM |
| 2 | WP(C)/4946/2022 FIXED | CENTRAL ADMINISTRATIVE TRIBUNAL Versus UNION OF INDIA AND 3 ORS. | MR. A AHMED MR. P MAHANTA MR. R B GOHAIN MR. D THAOSEN | MR. C K S BARUAH ASSTT.S.G.I. |
| 3 | WP(C)/5085/2022 FIXED | OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR D KALITA | SC, INDUSTRIES AND COMMERCE SC, AIDC |
| ADMISSION | | | | |
| 4 | WP(C)/6384/2017 FIXED | SHOBALAL MALLA Versus THE STATE OF ASSAM and 5 ORS. | MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY | SC, AG SC, FINANCE SC, PWD |
| 5 | WP(C)/931/2018 FIXED | ABDUL RASHID Versus THE STATE OF ASSAM AND 3 ORS. | MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR | GA, ASSAM MR. D NATH (SC, PWD) |
| 6 | WP(C)/2121/2018 FIXED | DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS | MR. S SAHU MR. C DEKA MS P DEKA MRS. P GOGOI MS H DEKA MR G C HAZARIKA MR A K PANDIT | GA, ASSAM SC, FINANCE |
| 7 | WP(C)/3503/2021 FIXED | BAHADUR SINGH Versus THE UNION OF INDIA AND 4 ORS | MS. P BARUAH MR TAPAS DAS | MR. S K MEDHI (r-1 to 5) ASSTT.S.G.I. |
| 8 | WP(C)/483/2022 FIXED | ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS. | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA | SC, PWD |

| | | | | |
|----------------|--|---|---|--|
| 9 | WP(C)/2558/2022 B/O | MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH | SC, ELEM. EDU |
| HEARING | | | | |
| 10 | WP(C)/5378/2009 FIXED | ON THE DEATH OF HER HUSBAND CONSTABLE NO. 963 MRIDUNISH GOGOI Versus THE STATE OF ASSAM AND ORS | MR I RAFIQUE MS. S B CHOUDHURY MR.P TALUKDAR MR.M AGARWAL | GA, ASSAM |
| 11 | WP(C)/3463/2012 WITH LCR, FIXED | PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM AND ORS | MR.U K NAIR MR.A CHETRY MR. B SARMA | GA, ASSAM |
| 12 | WP(C)/301/2014 | ARABINDA BORO Versus THE UNION OF INDIA and 3 ORS | MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN | MR.D K SAIKIA C.G.C. MR.S P CHOUDHURY SC, C.G.C. |
| | WITH MC/999/2014 in WP(C)/301/2014 | ARABINDA BORO Versus THE UNION OF INDIA and 3 ORS | MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN | MR.D K SAIKIA SC, C.G.C. |
| 13 | WP(C)/5582/2015 | UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS | MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA | C.G.C. MR. D C BORAH(R-1 to 7) ASSTT.S.G.I. |
| 14 | WP(C)/1446/2017 | ABDUR RASHID Versus ASSAM POWER DITRIBUTION CO. LTD and 2 ORS. | MR.B CHAKRABORTY MS.P SARMAH MR.S CHAKRABARTY MS.P HAZARIKA | MR.N J DUTTA SC, APDCL |
| 15 | WP(C)/4517/2017 FIXED | SATYAJIT CHOUDHURY Versus THE UNION OF INDIA and 3 ORS. | MR.M KALITA MR.J HATIMURIA | MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR.S SUTRADHARR- 2and3 SC, IIT |
| 16 | MACApp./201/2018 WITH LCR (QUANTUM) | THE RELIANCE GENERAL INSURANCE CO Versus SMTI CHANDRAPRABHA KALITA and 2 ORS | MR R BARUAH MR.R BARUAH MR A J SAIKIA MR A J SAIKIA MR N N BHUYAN MR.B KALITA MR U K DUTTA MR B KALITA | MR. K K DUTTA MS.J KALITA(R-1) MR D S DEKA MS.D TALUKDAR(R-1) MR.D C BARMAN(R-1) |
| 17 | WP(C)/6318/2019 FIXED | ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS | MR. M KHAN MRS. K DEVI MR J RAHMAN | GA, ASSAM |
| 18 | WP(C)/8755/2019 FIXED | GS 178624 N TURNER YASHWANT SINGH JAMWAL AND 40 ORS. Versus THE UNION OF INDIA AND 4 ORS. | MS. P BARUAH MR TAPAS DAS | MR H GUPTA ASSTT.S.G.I. |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |

| | | | | |
|-----|--------------|------------|----|------------|
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|--------------------------|--|---|---------------------|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./1965/2022 | DILIP DAS Versus THE STATE OF ASSAM | MR. P THAKURIA MS. D KHAKHALARY | PP, ASSAM |
| 2 | Bail Appln./1966/2022 | BABUL ALI Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 3 | Crl.Pet./795/2022 | SMT. SUSHMITA BERIA AND ANR. Versus SMT. PRIYANKA DHANUKA | MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA | |
| 4 | Crl.Pet./796/2022 | JAKIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. J A AHMED MR. K M HASSAN | PP, ASSAM |
| 5 | Crl.Pet./797/2022 | RUPAM TALUKDAR AND ANR. Versus SMT. ANAMIKA DAS | MR. A GOYAL MR. A CHOUDHURY | |
| <u>ADMISSION</u> | | | | |
| 6 | Crl.Pet./541/2021 B/O | ASISH MANDAL Versus THE STATE OF ASSAM AND 3 ORS | MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ | PP, ASSAM |
| WITH | | | | |
| 7 | Crl.Pet./542/2021 | IQBAL BAHAR Versus THE STATE OF ASSAM AND 2 ORS | MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ | PP, ASSAM |

| | | | | |
|---------------------------------|---|--|--|---|
| 8 | WITH Crl.Pet./544/2021 | SUDHIR JAISWAL Versus THE STATE OF ASSAM AND 2 ORS | MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ | PP, ASSAM |
| 9 | WITH Crl.Pet./547/2021 | ASISH MANDAL Versus THE STATE OF ASSAM AND 2 ORS | MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ | PP, ASSAM |
| 10 | Crl.A./182/2022 | SRI DEBASISH MAZUMDAR Versus N R CONSTRUCTION AND ANR | MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA | MR P DEKA(R-1,2) MR. B BORAH (R-1,2) |
| 11 | Crl.Pet./201/2022 FIXED | DEVOPAM NARENDRA BAJPAI Versus INSPECTOR OF LEGAL METROLOGY AND ANR. | MR S KHOUND R SARMAH MR H K NATH MR A JAIN | PP, ASSAM |
| 12 | WITH Crl.Pet./200/2022 | HINDUSTAN UNILEVER LIMITED Versus INSPECTOR OF LEGAL METROLOGY AND ANR. | MR S KHOUND R SARMAH MR H K NATH MR A JAIN | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 13 | Bail Appln./1405/2022 | NITU MONI DAS Versus THE STATE OF ASSAM | MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI | PP, ASSAM |
| 14 | Bail Appln./1772/2022 WITH CASE RECORD | LAL BADSHA BANIA @ LALU @ LADU Versus THE STATE OF ASSAM | MS. S K NARGIS MS. A MESEN | PP, ASSAM |
| 15 | Bail Appln./1840/2022 FIXED | MRS. ACHIA BEGUM Versus THE STATE OF ASSAM | MR. S MUNIR | PP, ASSAM |
| 16 | Bail Appln./1869/2022 FIXED | SHASHINDRA NATH BAISHYA @ SACHINDRA NATH BAISHYA Versus THE STATE OF ASSAM | S N SARMA MR. K KALITA MS. C BASUMATARY | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 17 | AB/1775/2021 | SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION | MR U S BORGHAIN MR. M G SINGH MR. D J NATH | SC, C B I |
| 18 | AB/111/2022 | SUKUMAR DUTTA @ DULU DUTTA Versus THE STATE OF ASSAM | MR. K BHATTACHARJEE MR. S DAS | PP, ASSAM |
| 19 | AB/302/2022 FIXED | RASHID AHMED Versus THE STATE OF ASSAM | MR. B GOGOI MS D DAS | PP, ASSAM |
| 20 | AB/395/2022 FIXED | MD. ARJUMAN ALI @ BABU ALI Versus THE STATE OF ASSAM | MR. Y SIKDAR MR. D J DAS | PP, ASSAM |
| 21 | AB/1425/2022 | PRAVEEN KUMAR SAHU AND ANR Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. P. SINGHA | |
| 22 | AB/1437/2022 | MOTIOR RAHMAN Versus THE STATE OF ASSAM | MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN MR. S K DAHAL | PP, ASSAM |
| 23 | AB/1600/2022 WITH CASE DIARY | BIKRAM KOIRI @ PRAKASH KAYRI Versus THE STATE OF ASSAM | MR. S C BISWAS MR A IKBAL MS A DAS MS. J GHOSH MR. A K DAS | PP, ASSAM |

| | | | | |
|----|-----------------------|--|--|-----------|
| 24 | AB/1652/2022 | MOBINA KHATUN Versus THE STATE OF ASSAM | MR. P K SARMA MS. B BHUYAN MS R SAHIN | PP, ASSAM |
| 25 | AB/1702/2022 | AJINUR RAHMAN @ AZINUR RAHMAN Versus THE STATE OF ASSAM | MR. R ISLAM MR G U AHMED MS. S CHAKRABORTY | PP, ASSAM |
| 26 | AB/1716/2022 | MD. ASHAD ULLAH Versus THE STATE OF ASSAM | MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM | PP, ASSAM |
| 27 | AB/1769/2022 | MD. ABDUL WAHID Versus THE STATE OF ASSAM AND ANR | MR. P THAKURIA MR. D KHAKHALARY | PP, ASSAM |
| 28 | AB/1796/2022 | JOYDEB BORA Versus THE STATE OF ASSAM | MR. N ANAND MR. A BARUA MS.D SAIKIA | PP, ASSAM |
| 29 | AB/1842/2022 | UTPAL DAS AND 2 ORS Versus THE STATE OF ASSAM | MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY | PP, ASSAM |
| 30 | AB/1866/2022 | MD SAMSUL ISLAM Versus THE STATE OF ASSAM | MR. R DEV | PP, ASSAM |
| 31 | AB/1935/2022 FIXED | GULBAR ALI Versus THE STATE OF ASSAM | MR. M A I HUSSAIN | PP, ASSAM |
| 32 | AB/1967/2022 | ANIL GOGOI Versus THE STATE OF ASSAM | MR. N C DAS MR. S THAKUR | PP, ASSAM |

ORDERS

| | | | | |
|----|--|--|--|-----------|
| 33 | I.A.(CrI.)/433/2022 in CrI.A./6134/2022 WITH CrI.A./6134/2022 (Filing Number) WITH | PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI E | MR. K D CHETRI MS R BARUAH MR. K D CHETRI | |
| 34 | CrI.L.P./49/2022 | PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI | MR. K D CHETRI MS R BARUAH | |
| 35 | CrI.Pet./473/2022 FIXED | AMARJYOTI SAIKIA AND ANR Versus MUSSTT. SALMA KHATUN AND 2 ORS | MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MS B CHETRI | PP, ASSAM |
| 36 | CrI.Pet./594/2022 WITH LCR 1 FILE, B/O | UTASAV KADAM Versus STATE OF ASSAM AND ANR. | MR. K N CHOUDHURY MR. S C KEYAL MR Z KAMAR MR R K MOUR MS. J BHATTACHARJEE MISS P DAS | PP, ASSAM |

HEARING

| | | | | |
|----|---|--|--|--|
| 37 | CrI.A./365/2017 WITH LCR 1 FILE | SRI KANDARPA BARUAH Versus THE STATE OF ASSAM and ANR | MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.R SARMA MR.B R DAS | MS. B CHOUDHURY (R2) MR. S SAHU (R2) MS. J DAS (R2) PP, ASSAM |
| 38 | I.A.(CrI.)/731/2019 WITH LCR 5 FILES, B/O in CrI.A./332/2019 WITH CrI.A./332/2019 | OSMAN ALI Versus THE STATE OF ASSAM AND ANR OSMAN ALI Versus THE STATE OF ASSAM AND ANR | MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN | PP, ASSAM MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|---|--|--|---|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./1956/2022 | ASHAB DAIMARI Versus THE STATE OF ASSAM | MS S P CHETRY | PP, ASSAM |
| <u>ORDER (STAY VACATING)</u> | | | | |
| 2 | I.A.(Civil)/2332/2022 in WP(C)/4902/2020 | THE STATE OF ASSAM Versus HABIBUR RAHMAN AND 4 ORS. | | MR. B RAHMAN |
| | WITH WP(C)/4902/2020 | HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. B RAHMAN | GA, ASSAM |
| <u>ADMISSION</u> | | | | |
| 3 | WP(C)/4778/2015 FIXED | CHAMPAK DEKA and ANR. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED and 4 ORS | MR. N ALAM MD. A HUSSAIN MR. S U AHMED MS. K JAIN | GA, ASSAM (R4-R5) SC, APDCL (R1-R3) MS. P BHATTACHARJEE (SC, AEGCL) |
| 4 | WP(C)/6071/2015 FIXED | MONI KANTA TAYUNG Versus THE UNION OF INDIA and 5 ORS | MS.R B BORA MR.U J SAIKIA MS.J DAS | MS B DEVI GA, ASSAM MR G P GOWALA MR. B DEORI MR B K DAS, ADDL. SC. RLY. MR H P NEOG SC, RAILWAY |
| 5 | WITH WP(C)/631/2021 | NORTHEAST FRONTIER RAILWAYS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B K DAS MR. H P NEOG | MS. R CHOUDHURY (R-4) MR J P DAS (R-4) MR. U J SAIKIA (R-4) MR. B DEORI SR. GA, ASSAM SC, REVENUE |
| 6 | WP(C)/6265/2017 FIXED | JIBAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION and 2 ORS. | MR.S BANIK MR.M K RONGPI | MR.A SARMA(R - 3) MR.S D SARMA SC, AFDC |

| | | | | |
|----|--|---|--|---|
| | WITH I.A.(Civil)/2378/2018 in WP(C)/6265/2017 | ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus SRI JIBAN DAS | MR. S B SARMA | MR. A SARMA MR. S BANIK |
| 7 | WP(C)/7050/2018 FIXED | AQUACULTURE DEVELOPMENT ORGANISATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS. (B) | MR D J MEDHI MR. A SARMA MR. U CHOUDHURY MR B KOCH | MR. S R BORUAH (GA, ASSAM, R-3 & 4) MS. S D SARMAH (SC, ASSAM FISHERIES DEV. CORP. LTD., R-1 & 2) |
| 8 | WP(C)/395/2019 FIXED | BIPASA SOMIM ALOM Versus UNION OF INDIA AND 3 ORS. | MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED | MR. S BORTHAKUR (R3) MR. S S ROY (R3) MISS M GOGOI MR F A AHMED SC, I O C MR. S A AHMED ASSTT.S.G.I. |
| 9 | WITH WP(C)/367/2019 | KABITA DAS Versus UNION OF INDIA AND 3 ORS. | MR. D DAS SR. ADV R SARMAH MR. K MOHAMMAD | MR. S BORTHAKUR (R3) MR. S S ROY (R3) SC, I O C ASSTT.S.G.I. |
| 10 | WITH WP(C)/782/2019 | HAFIZ IDRIS ALI AHMED Versus UNION OF INDIA AND 3 ORS. | MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED | MR. S BORTHAKUR (R3) MR. S S ROY (R3) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, I O C MR. M K CHOUDHURY |
| 11 | WITH WP(C)/920/2019 | M/S SATYANARAYAN MOUR AND CO. Versus UNION OF INDIA AND 3 ORS. | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED | MR. S BORTHAKUR (R3) MR. S S ROY (R3) ASSTT.S.G.I. MR. M K CHOUDHURY SC, I O C |
| 12 | WITH WP(C)/1065/2019 | M/S. NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 3 ORS. | MR. D DAS SR. ADV MR S KHOUND R SARMAH MR. K MOHAMMED | MR. S BORTHAKUR (R3) MR. S S ROY (R3) MS J SARMAH (R1,R2) ASSTT.S.G.I. MR. M K CHOUDHURY SC, I O C |
| 13 | WITH WP(C)/1078/2019 | M/S. SATYANARAYAN MOUR AND CO. Versus UNION OF INDIA AND 3 ORS. | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED | MR. S BORTHAKUR (R3) MR. S S ROY (R3) ASSTT.S.G.I. SC, I O C MR. M K CHOUDHURY |
| 14 | WP(C)/3215/2021 CAVT. NO.04002/021, FIXED | TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS. | MR. R PHUKAN | GA, ASSAM MR P BHARDWAJ FOR CAVEATOR |
| 15 | WITH WP(C)/3372/2021 CAVT. NO. 04002/021, | NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. H. BURAGOHAJ MS A DEVI | GA, ASSAM MR P BHARDWAJ FOR CAVEATOR |
| 16 | WP(C)/6672/2021 FIXED | SITARAM MISHRA Versus THE STATE OF ASSAM AND 4 ORS | MR Z MUKIT MR. H. BURAGOHAJ MS. J TAMULI MS A DEVI | MR P SHARMAH (r-4,5) MR P SONOWAL (r-4,5) MR A DEKA (r-4,5) MR S B SINHA (r-4,5) SC, TRANSPORT |
| 17 | WITH WP(C)/6674/2021 | RAJESH KUMAR MISHRA AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. H. BURAGOHAJ MS. J TAMULI MS A DEVI | MR P SHARMAH (r-4,5) MR P SONOWAL (r-4,5) MR A DEKA (r-4,5) MR S B SINHA (r-4,5) SC, TRANSPORT |

18 **WITH** WP(C)/1115/2022 M/S EASTERN CARGO MOVERS AND ANR. **Versus** MR P SHARMAH MR. H. BURAGOHAJN
THE STATE OF ASSAM AND 5 ORS. MR P SONOWAL MS. J TAMULI
MR A DEKA MS A DEVI
MR S B SINHA MS. H BORAH
SC. TRANSPORT DEPTT.

BAIL HEARING (BA)

19 Bail Appln./1708/2022 MD. ABDULLAH MR P KATAKI MR. N K KALITA
WITH SCAN COPY OF CASE **Versus** MRS R BEGUM MR. A M S MAZUMDER
RECORDS, FIXED THE STATE OF ASSAM MS. M DEVI PP, ASSAM

ORDERS

20 WP(C)/3661/2022 NIBHA PATHAK MR N AHMED SC, P AND R.D.
B/O **Versus** MS. S B CHOUDHURY MR. M SARANIA (R-6,7,9)
THE STATE OF ASSAM AND 9 ORS. MR A N AHMED MR H MEDHI (R-6,7,9)
MR. S K DAS

WITH

I.A.(Civil)/2035/2022
in WP(C)/3661/2022

NIBHA PATHAK MS. S B CHOUDHURY SC, P AND R.D.
Versus THE STATE OF ASSAM AND 8 ORS. GA, ASSAM

HEARING

21 WP(C)/5261/2012 SMTI GANGA PRIYA HUZURI MR.Z MUKIT MR. R
WITH LCR **Versus** MR.P SINGH BORPUJARI,SC,REVENUE
ASSAM BOARD OF REVENUE AT DEPTT.
GUWAHATI and ANR MR.F SATTAR
MR.R P GUPTA
22 MACApp./176/2017 THE ORIENTAL INSURANCE COMPANY MS. R D MOZUMDAR MR. S SARMA (R5)
WITH LCR LTD MR. S P SHARMA MR A PAUL (R1-R4)
Versus MS. C MOZUMDAR MS. J PAUL (R1-R4)
SMTI FAJIRUN NESSA and 5 ORS MS. S BHOWMICK (R1-R4)
MS. S AHMED
MS. S KAKATI (R5)
MR. C CHAKRABORTY (R5)
MR. S BORTHAKUR (R5)

STAY MATTERS

23 WP(C)/4004/2022 NIBEDITA DEKARAJA MR. D HUSSAIN SC, P AND R.D.
Versus MR. R A CHOUDHURY GA, ASSAM
THE STATE OF ASSAM AND 13 ORS MR F K R AHMED (r-5 to
11)
MR. R A MAZUMDER (R12-
R14)
MR. R CHOUDHURY (r-5 to
11)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

1) MR B N SARMA 09-12-2021 To 31-08-2022
2) MR H Dey 20-07-2022 To 19-08-2022
3) MS. A DEVI 21-07-2022 To 19-08-2022
4) MRS. N BARUAH 01-08-2022 To 13-10-2022
5) MR. R P SINGH 09-08-2022 To 23-08-2022
6) MR. V K CHOPRA 16-08-2022 To 16-08-2022
7) MR. P K TIWARI 09-08-2022 To 19-08-2022
8) MS. D GHOSH 09-08-2022 To 20-08-2022
9) MR. S SINHA 11-08-2022 To 20-08-2022
10) MS. T SOM 12-08-2022 To 16-08-2022
11) MS. B CHOUDHURY 08-08-2022 To 24-08-2022
12) MR J DAS 16-08-2022 To 18-08-2022
13) MR. S NATH 16-08-2022 To 16-08-2022
14) MR. B BARMAN 16-08-2022 To 22-08-2022
15) MR G BAISHYA 13-08-2022 To 31-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ADMISSION

| | | | | |
|---|--|--|--|--|
| 1 | WP(C)/1697/2016 FIXED | BAIKUNTHA HALOI, TINDAL and 203 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR.A SARMA MR.U K NAIR MR.H K DAS MSW YHOSHII MR.M P SARMA | GA, ASSAM SC, DLR SC, FINANCE |
| 2 | WP(C)/6344/2018 B/O | KANIKA DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR. D DAS MR H K DAS MR. R BAISHYA MR. U PATHAK | MR D RABHA (R6) GA, ASSAM SC, AG MR J PAYENG (R6) SC, PENSION MS. M BARUAH (R6) |
| 3 | WP(C)/167/2019 FIXED | PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA | MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C) |
| 4 | WP(C)/7273/2019 B/O | MITALI TALUKDAR Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS. | MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN | MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S. DUTTA (SC) |
| 5 | WP(C)/152/2020 FIXED | SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS. | MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA | GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE |
| | WITH I.A.(Civil)/1599/2021 in WP(C)/152/2020 | PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS. | MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH | SC, FINANCE |
| 6 | WP(C)/4157/2020 B/O | MANAB BORAH Versus THE STATE OF ASSAM AND 6 ORS. | MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS | GA, ASSAM SC, P H E |

| | | | | |
|----------------|--|---|---|---|
| 7 | WP(C)/881/2021 B/O | KAMAL BORAH Versus THE STATE OF ASSAM AND 4 ORS | MR. P SARMAH MR. S UPADHAY | SR. GA, ASSAM SC, P H E |
| 8 | WP(C)/808/2022 B/O | PRASANTA KUMAR GANGULY Versus THE STATE BANK OF INDIA AND 4 ORS | MR. I A TALUKDAR MR. B HUSSAIN | MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN |
| ORDERS | | | | |
| 9 | WP(C)/861/2017 B/O | JAMAL ALI Versus THE STATE OF ASSAM and 4 ORS. | MS.F BEGUM | GA, ASSAM |
| HEARING | | | | |
| 10 | WP(C)/6334/2010 | DIPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND ORS | MR.N DUTTA MRSB BHUYAN MR.B TALUKDAR MR.M DAS | GA, ASSAM MR.G BAISHYA SC, AG MR. R K TALUKDAR (R-4) MR P NAYAK SC, SAD SC, IAAD |
| 11 | WP(C)/985/2013 | SANTANU ADHIKARI Versus THE STATE OF ASSAM AND 2 ORS | MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN | SC, P AND R.D. GA, ASSAM |
| 12 | WP(C)/6506/2013 | ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS | MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA | MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGHAIN (R1-4) MR.J HUDA |
| 13 | WP(C)/2102/2015 | SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 3 ORS | MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA | MR S DUTTA MR.M DUTTAR-1 to 4 MS. S. MOCHAHARI MR. S DUTTA MR.M C KAKOTI(R-1 to 4) |
| 14 | WP(C)/7888/2016 | PRAFULLA BORAH Versus UNION OF INDIA and 2 ORS. | MR.P MAHANTA MS.P SAHARIA | MR.M K CHOUDHURY C.G.C. MR.C. K. S. BARUAH (R-1) ASSTT.S.G.I. SC, O I L |
| 15 | MACApp./200/2018 CAVT. NO.0179/2018 WITH LCR (QUANTUM) | ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMTI UJJALA PAUL | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR D MONDAL MR. P SARMA FOR CAVEATOR MR. C BHATTACHARYYA (R4) |
| | WITH CO/3/2019 in MACApp./200/2018 | SMTI UJJALA PAUL AND 2 ORS Versus I.C.I.C.I. LOMBARD GEN. INS. CO. LTD | MR D MONDAL MR. P SARMA | |
| 16 | WP(C)/677/2021 FIXED | SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR | GA, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|----|----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |

| | | | | |
|-----|-----------------|------------|----|------------|
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|--|--|---|--|
| 1 | MC/1877/2014 WITH MAC APP./214090 | RISHAB PHUKAN Versus MR. PUTULA BEGUM and 7 ORS, | MR.R DUTTA MR.S J SARMA | MS.N MODI(R-7) MS.R HUSSAIN MR.M TALUKDAR MS.D KALITA MR.S DUTTA(R-7) MS.I SARMA MR.C SHARMAR-7 MR.SIDHANT DUTTA(R-7) MR.R K AGARWAL |
| 2 | I.A./2505/2015 in MACApp./260897/2015 WITH MACApp./260897/2015 (Filing Number) | MD. DIDARAT ALI Versus MRS. MINU BEGUM and 6 ORS, MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS | MR.P K GOGOI MR.N AHMED MR.B BURAGOHAJ MR.J P KACHARI | MR.S K GOSWAMI(R-7) MR.B K GOSWAMIR-7 MR.R KATHKATIA(R-7) |
| 3 | I.A.(Civil)/3991/2018 in MACApp./14519/2018 WITH MACApp./14519/2018 (Filing Number) | MUSSTT RAHIMA BEGUM LASKAR Versus MUSSTT SAMARUN NESSA LASKAR AND 2 ORS MUSSTT RAHIMA BEGUM LASKAR Versus MUSSTT SAMARUN NESSA LASKAR AND 2 ORS | DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA |
| 4 | I.A.(Civil)/4350/2018 in MACApp./11605/2018 WITH MACApp./11605/2018 (Filing Number) | SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 3 ORS SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 3 ORS | MR. A R AGARWALA | MD. A AHMED |
| 5 | I.A.(Civil)/1422/2019 in MACApp./2461/2019 WITH MACApp./2461/2019 (Filing Number) | NATIONAL INSURANCE COMPANY LTD. Versus SMTI. ARATI DAIMARY AND 3 ORS. NATIONAL INSURANCE COMPANY LTD Versus SMTI ARATI DAIMARY AND 3 ORS | MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR | |

| | | | | |
|----|--|---|--|--|
| 6 | I.A.(Civil)/3228/2019 in MACApp./9776/2019 WITH MACApp./9776/2019 (Filing Number) | NEW INDIA ASSURANCE CO. LTD., Versus SMT. ANJU DAS AND 2 ORS. NEW INDIA ASSURANCE CO. LTD., Versus SMT. ANJU DAS AND 2 ORS. | MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA MR SISHIR DUTTA | |
| 7 | I.A.(Civil)/4039/2019 in MACApp./15091/2019 WITH MACApp./15091/2019 (Filing Number) | THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. MALABIKA SARMA GOGOI @ GOGOI SARMA AND 3 ORS. THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. MALABIKA SARMA GOGOI @ GOGOI SARMA AND 3 ORS | MR. A DUTTA MRS. P M DUTTA | |
| 8 | I.A.(Civil)/705/2020 in MACApp./2058/2020 WITH MACApp./2058/2020 (Filing Number) | MUSSTT. RAJIA BEGUM Versus SRI SURJYA BH. RAYA AND 4 ORS. MUSSTT. RAJIA BEGUM Versus SRI SURJYA BH. RAYA AND 4 ORS | MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN | MS. R D MOZUMDAR MR. A J SAIKIA MR. B KAKATI MS. C MOZUMDAR MR. S P SHARMA |
| 9 | I.A.(Civil)/856/2020 in MACApp./3248/2020 WITH MACApp./3248/2020 (Filing Number) | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS | MR. R C PAUL MS M BHARATI | MR SISHIR DUTTA MR. S DUTTA |
| 10 | I.A.(Civil)/3249/2020 (Filing Number) I.A.(Civil)/2077/2020 in MACApp./9107/2020 WITH MACApp./9107/2020 (Filing Number) | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS. KATINATH NARZARY Versus MADHU AGARWALA AND ANR. KATINATH NARZARY Versus MADHU AGARWALA AND ANR. H | MR R DHAR MR B C MUCHAHARY MR R DHAR | MR. B J MUKHERJEE (R-1) MR D BHUYAN MS R SAHA (R-1) MS R GANGAWAT MR. S M N KONYAK |

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |

| | | | | |
|-----|-----------------|------------|----|------------|
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|--|
| ADMISSION | | | | |
| 1 | MACApp./478/2022 FIXED | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI BINA DEVI AND 4 ORS | MR. R C PAUL MS M BHARATI | |
| | WITH I.A.(Civil)/2384/2022 in MACApp./478/2022 | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI BINA DEVI AND 4 ORS | MR. R C PAUL MS M BHARATI | |
| ORDERS | | | | |
| 2 | I.A.(CrI.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020 | VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR | MR. N N JHA MR. J KHAN MR. M BERIA | MR. M ALI (R-1) PP, ASSAM |
| HEARING | | | | |
| 3 | CrI.A./101/2017 PART-HEARD, WITH LCR 2 FILES, P.B.-1 | MUSTT HALIMA KHATUN Versus THE STATE OF ASSAM and 2 ORS | MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM | MR. A R SIKDAR MD A ALI PP, ASSAM |
| 4 | Test.App./4/2014 WITH LCR, FIXED | RANJITA GHOSH Versus MEERA SARKAR and ANR. | MR.S K JAIN MR.P MAHANTA MR.T C KHETRI | MR.A K PAUL MS.S DEY MR.D CHOUDHURY MR.P SEN |
| 5 | RSA/243/2014 WITH LCR | MAFIZUR RAHMAN and 12 ORA Versus ABDUL REJAK LASKAR | MR.A C SARMA MR.B HALDAR | MR.F K R AHMED MR.S Y AHMED MR.M K HUSSAIN MR.A RAHMAN |
| 6 | RSA/16/2016 WITH LCR | SRI MADAN DAS Versus SRI ADYANATH SARMA and 3 ORS | MR. B SARMA MR.S BARMAN | MR.L TALUKDAR MS.M DAS MR.B DAS MS.M DAS MR.G KAKATI |
| 7 | MACApp./503/2018 WITH LCR (QUANTUM) | NEW INDIA ASSURANCE COMPANY LTD Versus SRI KAILASH KALITA | MR. K K BHATRA MR. R K BHATRA MR. M KASHYAP MS. P HANDIQUE | MR. J KALITA (R2) MR. S C PANDIT (R1) |

| | | | | |
|---------------------|---|--|---|--|
| 8 | RFA/22/2020 WITH LCR | SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA | MR. S BISWAS FOR CAVEATOR |
| | WITH I.A.(Civil)/581/2020 in RFA/22/2020 | SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA | MR. S BISWAS FOR CAVEATOR |
| 9 | RSA/75/2020 WITH LCR | SRI JOY RAM CHAUHAN AND 5 ORS Versus SRI SUDAMA CHAUHAN AND 10 ORS | MR. R BARUAH MR S ALI MR. A IKBAL | MR. B C DAS MR. A SATTAR MR. P MAHANTA MR. A R SHOME MS. P SAHARIA MR. P MAZUMDER |
| | WITH I.A.(Civil)/1126/2020 in RSA/75/2020 | SRI JOY RAM CHAUHAN AND 5 ORS Versus SRI SUDAMA CHAUHAN AND 10 ORS | MR. R BARUAH MR S ALI MR. A IKBAL | |
| STAY MATTERS | | | | |
| 10 | CRP/94/2018 WITH LCR | ON THE DEATH OF PURNIMA HAZARIKA Versus SANGEETA BASUDEV AND ANR. | MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA | MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2) |
| | WITH | | | |
| 11 | CRP/93/2018 | TRILOCHAN SINGH ANAND @ TARLOCHAN SINGH @ BALLI Versus SMTI. SANGEETA BASUDEV AND ANR. | MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA | MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2) |
| 12 | CRP(IO)/51/2022 | SMT. DEEPA DEVI Versus SMT. PRATIVA GOSWAMI AND ORS | MR. A C SARMA MR G BHARADWAJ MR B DEORI | MR. L TALUKDAR MR B DAS MRS. M DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--------------------------------|---|--|---------------------|
| MOTION | | | | |
| 1 | Crl.Rev.P./411/2022 | ABU BAKKAR SIDDIQUE @ MD. ABUBAKKAR ALI Versus THE STATE OF ASSAM | MR. N UDDIN MR J HUSSAIN MR. M ISLAM MR. A HOQUE | PP, ASSAM |
| 2 | AB/2143/2022 | NRIPEN CH. SUTRADHAR @ NRIPEN SUTRADHAR Versus THE STATE OF ASSAM | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK | PP, ASSAM |
| 3 | AB/2182/2022 | SABIDUR RAHMAN @ SABIDUR AND ANR. Versus THE STATE OF ASSAM | MR. A T SARKAR | PP, ASSAM |
| 4 | AB/2239/2022 | DEVENDRA SETHIA Versus THE STATE OF ASSAM | MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MR. PRAN BORA | PP, ASSAM |
| 5 | AB/2272/2022 | HAZRAT ALI Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR | PP, ASSAM |
| 6 | AB/2276/2022 | NIPEN BARMAN Versus THE STATE OF ASSAM | MR. A PAUL | PP, ASSAM |
| 7 | AB/2278/2022 | ZAKIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM | MR. S A AHMED MISS M GOGOI MR F A AHMED | PP, ASSAM |
| 8 | AB/2281/2022 | NASIR AHMED BARBHUIYA Versus THE STATE OF ASSAM | MR. A H M R CHOUDHURY MR N RAHMAN | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 9 | Bail Appln./1847/2022 FIXED | TAPAN RAJKHUWA Versus THE STATE OF ASSAM | MR G PHUKAN | PP, ASSAM |

BAIL HEARING

| | | | | |
|----|-----------------------|---|--|---|
| 10 | AB/3867/2021 FIXED | JUNDIP DUTTA Versus THE STATE OF ASSAM | MRS N. SINGHA | PP, ASSAM |
| | WITH | | | |
| 11 | AB/3859/2021 | JIAUDDIN AHMED Versus THE STATE OF ASSAM | MRS N. SINGHA | PP, ASSAM |
| | WITH | | | |
| 12 | AB/3860/2021 | SANJEEV RAY Versus THE STATE OF ASSAM | MRS N. SINGHA | PP, ASSAM |
| | WITH | | | |
| 13 | AB/3870/2021 | DANDESWAR RAJBONGSHI Versus THE STATE OF ASSAM | MRS N. SINGHA | PP, ASSAM |
| | WITH | | | |
| 14 | AB/4362/2021 FIXED | KRISHNA MAHATO AND ANR. Versus THE STATE OF ASSAM | MR. A K GUPTA MR. R S MISHRA | PP, ASSAM |
| | WITH | | | |
| 15 | AB/107/2022 FIXED | RAKESH DUDHARIA Versus THE STATE OF ASSAM | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | PP, ASSAM |
| | WITH | | | |
| 16 | AB/1308/2022 FIXED | TUKLU DAS Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | MD A WADUD PP, ASSAM |
| | WITH | | | |
| 17 | AB/1420/2022 | KRISHNA BHAMA AND ANR Versus THE STATE OF ASSAM | MR. A AHMED MR. S H ZAMAN U U KHAN | PP, ASSAM |
| | WITH | | | |
| 18 | CrI.Pet./112/2022 | YOU DHISTRA BHAMA Versus STATE OF ASSAM | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA | MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM |
| | WITH | | | |
| 19 | CrI.Pet./316/2022 | BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR | MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN | MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM |
| | WITH | | | |
| 20 | AB/1444/2022 | LATHO SONOWAL Versus THE STATE OF ARUNACHAL PRADESH | MR. J C GOGOI MR B ISLAM | PP, A P |
| | WITH | | | |
| 21 | AB/1589/2022 FIXED | SAHID AHMED Versus THE STATE OF ASSAM | MR A BHATTACHARYA MR. A GANGULY MR T CHHETRI | PP, ASSAM |
| | WITH | | | |
| 22 | AB/1697/2022 FIXED | DIPEN DAS Versus THE STATE OF ASSAM | MR. DITUL DAS | PP, ASSAM |
| | WITH | | | |
| 23 | AB/1712/2022 FIXED | PANKAJ BORO AND 5 ORS Versus THE STATE OF ASSAM | MR. S DEKA MS. J BORO MR J DAS MR. P M DEKA | PP, ASSAM |
| | WITH | | | |
| 24 | AB/1729/2022 FIXED | RIJUBAR RAHMAN Versus THE STATE OF ASSAM | MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA | PP, ASSAM |
| | WITH | | | |
| 25 | AB/1858/2022 FIXED | ABDUL ROFIK Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. B BORAH MR. K KALITA | PP, ASSAM |
| | WITH | | | |
| 26 | AB/1878/2022 FIXED | MD. MOIDUL ALI Versus THE STATE OF ASSAM | MR. M HUSSAIN | PP, ASSAM |

| | | | | |
|----------------|--|---|--|---|
| 27 | AB/1917/2022 FIXED | SHIRAJUL HAQUE AND ANR. Versus THE STATE OF ASSAM | K U AHMED MS P SARMA | PP, ASSAM |
| 28 | AB/1923/2022 FIXED | MUKTAR HUSSAIN Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED | PP, ASSAM |
| 29 | AB/1977/2022 FIXED | SABITRA BORPATRA GOHAIN Versus THE STATE OF ASSAM | MR K THAKUR MS I PATAR MR D MEDHI MR. P P SUT | PP, ASSAM |
| 30 | AB/2042/2022 FIXED. | MD. NUR MAHAMMAD Versus THE STATE OF ASSAM | MR A ALI MS. M KHATUN | PP, ASSAM |
| 31 | AB/2116/2022 FIXED | DHARMENDRA KELENG Versus THE STATE OF ASSAM | MR A V SINGH MR. P PAUL MR W R MEDHI | PP, ASSAM |
| ORDERS | | | | |
| 32 | Crl.Rev.P./450/2019 WITH LCR 1 FILE, FIXED | AGRI DEVELOPMENT CENTRE Versus THE STATE OF ASSAM | MR G Z AHMED MD A A HUSSAIN MR. A CHETIA MS. S. TODI MR H K SARMA | PP, ASSAM |
| 33 | Crl.Rev.P./199/2020 FIXED | RUKIYA BEGAM Versus JUL HUSSAIN | MR. D BANERJEE MS. M DEY | MR. A ALAM MR. M ALAMGEER |
| HEARING | | | | |
| 34 | Crl.Pet./1350/2019 PART-HEARD, WITH LCR 2 FILES | RUPAM GOSWAMI Versus THE STATE OF ASSAM AND ANR. | MR. P N GOSWAMI MR. K P PATHAK MR. D BORA MR. R R Gogoi | PP, ASSAM |
| WITH | | | | |
| 35 | Crl.Pet./1352/2019 | DIGANTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. B K MAHAJAN MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi | MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi PP, ASSAM |
| 36 | Crl.A./106/2012 WITH LCR 3 FILES | HASEN ALI Versus STATE OF ASSAM | MR.R SARMA MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA | PP, ASSAM |
| 37 | Crl.A./408/2013 WITH LCR 5 FILES | MAJEDA BEGUM Versus STATE OF ASSAM | MS.S K NARGIS MR.M HUSSAIN MS.A NEOG | PP, ASSAM |
| WITH | | | | |
| | Crl.M.C./369/2014 in Crl.A./408/2013 | MUSTT. MAJEDA BEGUM Versus THE STATE OF ASSAM | MS.S K NARGIS MR.M HUSSAIN MS.A NEOG | PP, ASSAM |
| WITH | | | | |
| 38 | Crl.A./409/2013 | KHAJU MIA Versus STATE OF ASSAM | MS.S K NARGIS MR.M HUSSAIN MS.A NEOG | PP, ASSAM |
| WITH | | | | |
| | Crl.M.C./370/2014 in Crl.A./409/2013 | MD. KHAJU MIA Versus THE STATE OF ASSAM | MS.S K NARGIS MR.M HUSSAIN MS.A NEOG | PP, ASSAM |
| 39 | Crl.Rev.P./381/2015 WITH LCR 3 FILES, FIXED | NANDA CHAKLADAR Versus SMT SAKTIMAI CHAKLADAR and ANR. | MR.G GOSWAMI MR.M PHUKAN MRK K DAS MS.S KALITA MRT K BHATTACHARYYA | MR J C BORAH PP, ASSAM |
| 40 | Crl.Pet./1066/2018 | ARUP JYOTI DEV SARMA Versus THE STATE OF ASSAM AND ANR | MR. B D GOSWAMI MR. J M GOGOI MS H DEKA | MR. N DEKA (R2) MR. M GOGOI (R2) PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

-

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,16th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|---|
| ADMISSION | | | | |
| 1 | MACApp./479/2022 FIXED | JAHANGIR ALAM LASKAR @ JAHANGIR ALAM (SAGAR) Versus SRI SURJYA BH. RAYA AND 4 ORS | MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN | |
| 2 | MACApp./481/2022 FIXED | NEW INDIA ASSURANCE CO. LTD. Versus BASA ENGTIPI AND 2 ORS. (A) | MR. R GOSWAMI MS. P BORTHAKUR | |
| | WITH I.A.(Civil)/2391/2022 in MACApp./481/2022 | NEW INDIA ASSURANCE CO. LTD. Versus BASA ENGTIPI AND 2 ORS. | MR. R GOSWAMI | |
| HEARING | | | | |
| 3 | MFA/33/2015 WITH LCR | M/S INDIAN OIL CORPORATION LTD AOD Versus UNION OF INDIA, | MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MS. M SHARMA MS B LASKAR MS. L DAS | MR.B SARMAH MR. B SARMA SC, NF RLY |
| 4 | MFA/63/2015 WITH LCR | THE UNION OF INDIA and ANR Versus M/S BAJAJ HINDUSTHAN LTD | MS.M CHATTERJEE MS.U CHAKRABORTY | MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA |
| 5 | MACApp./198/2016 WITH LCR | THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI MIRA DAS and 2 ORS | MR.R GOSWAMI MR.I ALAM MS.M SAIKIA | MR.D K KALITA MR.K K PARASAR MR.H K SUT |
| | WITH I.A.(Civil)/850/2016 in MACApp./198/2016 | THE RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI MIRA DAS | | |
| 6 | MACApp./424/2018 WITH LCR | SRI AMULYA DEKA @ DAS Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR | MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUA MR. A BHATTACHARYYA | MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR K BHUYAN (R2) MS. S BURAGOHAIN (R1) MR S C NATH (R2) MS. P PHUKAN (R1) MR. D BHUYAN (R1) |

| | | | | |
|---------------------|--|---|---|---|
| 7 | MACApp./558/2019 WITH LCR (QUANTUM) | SMTI. NIRADA NATH AND 3 ORS Versus x | MR. S MUKTAR MR. S HUSSAIN | MR. A DUTTA MRS. P M DUTTA |
| 8 | Arb.A./8/2022 WITH LCR, FIXED | M/S C.C. CONSTRUCTION AND 2 ORS. Versus UNION OF INDIA | MR. R HUSSAIN MRS. S ROY MR A A AHMED | MR. K GOGOI ASSTT.S.G.I. |
| STAY MATTERS | | | | |
| 9 | CRP(IO)/73/2019 | ON THE DEATH OF BIJU KUMAR, HIS LEGAL HEIRS Versus WAHEDA BEGUM AND 10 ORS. | MR P DEKA MR. B BORAH | MR. S I RASUL (R2) MR. R K TALUKDAR (R1) |
| 10 | CRP(IO)/27/2022 | VIJAY KUMAR CHOPRA Versus SANJAY PATNI AND 19 ORS | MR. O P BHATI MR T C DAS MR. P SARMA | MR. K N CHOUDHURY MR. N BHARALI MR A RAHMAN N GAUTAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

| | | | | |
|-----|-----------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA | 13-08-2022 | To | 31-08-2022 |